

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

T.P. No 256/KB/2017 C.P. No. 213/2016 C.A NO. 647/16

I for petitinen.

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26th July, 2017, 10.30 A.M

Name of the Company Under Section		Peasons Private Ltd. & Ors. 391(2) & 394		
1.	Wesser	ralya Dasg	upla & Advo	cated

26-07-2017 – TP No. 256/KB/2017 – CP No. 213/2016 – CA No. 647/2016 Peasons Private Ltd. & Ors.

ORDER

The Ld. Lawyer on behalf of the petitioner is present.

The petitioner has already given the replies to the queries of the Regional Director, Eastern Region, the proof of which has been filed in the Court by way of an affidavit.

No one is present on behalf of the Regional Director, Central Government.

Fix the matter on 11-08-2017.

Sd.

MANORAMA KUMARI

MEMBER(J)